

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 16

RST.A (CA)/6/2024 (NEW RST.A) IN CP/2879(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **MEHOOL N. BHUVA VS INDO-NIPPON
CHEMICAL COMPANY LIMITED**

Section 271-273 of the Companies Act and Rule 11 of NCLT Rule 48

ORDER

Adv. Pooja Batra for the Applicant is present. Adv. Abhishek Dubey i/b. M/s. Economic Laws Practice on behalf of Respondent No. 1 is present through VC.

RST.A (CA)/6/2024 (NEW RST.A)

The Respondents are directed to file the Reply within two (2) weeks. List this matter on Board on **18.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh